Annexure – 7

Name of the corporate debtor: Vatika IT Parks Private Limited; Date of commencement of CIRP: 09.10.2026 and order received/communicated on 13.10.2026 List of creditors as on: 05.11.2026

List of operational creditors (Government dues)
(Amount in₹)

Sl.No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of recepit	Amount of claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1															
2															
3															
4															
5															
6															
7															
8															
9	**Total**			**₹ 0.00**	**₹ 0.00**		**₹ 0.00**	**₹ 0.00**		**₹ 0.00**	**₹ 0.00**	**₹ 0.00**	**₹ 0.00**	**0.00**	